

Fourteenth Loksabha

Session : 3

Date : 22-12-2004

Participants : Baalu Shri T.R., Rao Dr. Dasari Narayan, Patil Smt. Suryakanta, Mahabir Prasad Shri, Panabaka Smt. Lakshmi, Chavan Shri Prithviraj, Fernandes Shri Oscar, Ahmad Dr. Shakeel, Ola Shri Sis Ram, Sibal Shri Kapil, Muniyappa Shri K.H.

LOK SABHA DEBATES

LOK SABHA

—

Wednesday, December 22, 2004/ Pausa 01, 1926 (Saka)

The Lok Sabha met at Eleven of the Clock.

(MR. SPEAKER in the Chair)

12.00 hrs.

PAPERS LAID ON THE TABLE

Papers laid on the table by the members/Ministers.

खान मंत्री (श्री शीश राम ओला) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(Placed in Library, See No. LT 1357-60/2004)

लघु उद्योग मंत्री और कृषि एवं ग्रामीण उद्योग मंत्री (श्री महावीर प्रसाद) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(Placed in Library, See No. LT 1361-63/2004)

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU): Sir, I beg to lay on the Table :-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963 :-

(i) G.S.R. 771 (E) published in Gazette of India dated the 25th November, 2004 approving the Tuticorin Port Employees (Classification, Control and Appeal) Fifth Amendment Regulations, 2004.

(ii) The Tariff Authority for Major Ports (Medical Attendance and Treatment) Regulations, 2004 published in the Notification No. D-12011/1/98-TAMP dated the 17th July, 2004.

(iii) G.S.R. 518 (E) published in Gazette of India dated the 11th August, 2004 approving the Madras Port Trust Employees (Appointment, Promotion etc.) Amendment Regulations, 2004.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (ii) and (iii) of item No. (1) above.

(Placed in Library, See No. LT 1364/2004)

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Dredging Corporation of India Limited, Visakhapatnam, for the year 2003-2004.

(ii) Annual Report of the Dredging Corporation of India Limited, Visakhapatnam, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1365/2004)

(b) (i) Review by the Government of the working of the Hindustan Shipyard Limited, Visakhapatnam, for the year 2003-2004.

(ii) Annual Report of the Hindustan Shipyard Limited, Visakhapatnam, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1366/2004)

(c) (i) Review by the Government of the working of the Cochin Shipyard Limited, Kochi, for the year 2003-2004.

(ii) Annual Report of the Cochin Shipyard Limited, Kochi, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1367/2004)

(4) A copy each of the following Annual Accounts (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:-

(i) Annual Accounts of the Cochin Port Trust, Cochin, for the year 2003-2004, together with Audit Report thereon.

(ii) Review by the Government on the Audited Accounts of the Cochin Port Trust, Cochin, for the year 2003-2004.

(Placed in Library, See No. LT 1368/2004)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Ship Design and Research Centre, Visakhapatnam, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Ship Design and Research Centre, Visakhapatnam, for the year 2003-2004.

(Placed in Library, See No. LT 1369/2004)

(6) (i) A copy of the Annual Administrative Report (Hindi and English versions) of the Visakhapatnam Dock Labour Board, Visakhapatnam, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visakhapatnam Dock Labour Board, Visakhapatnam, for the year 2003-2004.

(Placed in Library, See No. LT 1370/2004)

(7) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Jawaharlal Nehru Port Trust, Navi Mumbai, for the year 2003-2004.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Port Trust, Navi Mumbai, for the year 2003-2004.

(Placed in Library, See No. LT 1371/2004)

(8) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Tuticorin Port Trust, Tuticorin, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tuticorin Port

Trust, Tuticorin, for the year 2003-2004.

(Placed in Library, See No. LT 1372/2004)

(9) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Paradip Port Trust, Paradip, for the year 2003-2004.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Paradip Port Trust, Paradip, for the year 2003-2004.

(Placed in Library, See No. LT 1373/2004)

(10) A copy each of the following Notifications (Hindi and English versions) under sub-section (2B) of section 6 of the Indian Ports Act, 1908.

(i) The Andaman and Nicobar Islands Port Rules, 2004 published in the Notification No. G.S.R 83 (E) in Gazette of India dated the 28th January, 2004.

(ii) The Andaman and Nicobar Islands (Fixation of Rates for the Use of Landing Places, Wharves, Quays, Warehouses, Sheds and other Miscellaneous Services) Amendment Rules, 2004 published in the Notification No. G.S.R.786 (E) in Gazette of India dated the 3rd December, 2004.

(11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (i) of item No. (10) above.

(Placed in Library, See No. LT 1374/2004)

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI OSCAR FERNANDES): Sir, I beg to lay on the Table :-

(1) A copy of the Annual Report (Hindi and English versions) of the Indian Statistical Institute, Kolkata, for the year 2003-2004, alongwith Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Statistical Institute, Kolkata, for the year 2003-2004.

(Placed in Library, See No. LT 1375/2004)

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE DEPARTMENT OF OCEAN DEVELOPMENT (SHRI KAPIL SIBAL): Sir, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Immunology, New Delhi, for the year 2003-2004, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Immunology, New Delhi, for the year 2003-2004.

(Placed in Library, See No. LT 1376/2004)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Cell Sciences, Pune, for the year 2003-2004, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Centre for Cell Sciences, Pune, for the year 2003-2004.

(Placed in Library, See No. LT 1377/2004)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Brain Research Centre, Manesar, for the year 2003-2004, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Brain Research Centre, Manesar, for the year 2003-2004.

(Placed in Library, See No. LT 1378/2004)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Plant Genome Research, New Delhi, for the year 2003-2004, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Centre for Plant Genome Research, New Delhi, for the year 2003-2004.

(Placed in Library, See No. LT 1379/2004)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Bioresources and Sustainable Development, Imphal, for the year 2003-2004, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute of Bioresources and Sustainable Development, Imphal, for the year 2003-2004.

(Placed in Library, See No. LT 1380/2004)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Life Sciences, Bhubaneswar, for the year 2003-2004, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute of Life Sciences, Bhubaneswar, for the year 2003-2004.

(Placed in Library, See No. LT 1381/2004)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Association for the Cultivation of Science, Kolkata, for the year 2003-2004, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Association for the Cultivation of Science, Kolkata, for the year 2003-2004.

(Placed in Library, See No. LT 1382/2004)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ocean Technology, Chennai, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Ocean Technology, Chennai, for the year 2003-2004.

(Placed in Library, See No. LT 1383/2004)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Centre for Ocean Information Services, Hyderabad, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian National Centre for Ocean Information Services, Hyderabad, for the year 2003-2004.

(Placed in Library, See No. LT 1384/2004)

(10) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Antarctic and Ocean Research, Goa, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Centre for Antarctic and Ocean Research, Goa, for the year 2003-2004.

(Placed in Library, See No. LT 1385/2004)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Astrophysics,

Bangalore, for the year 2003-2004, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Astrophysics, Bangalore, for the year 2003-2004.

(Placed in Library, See No. LT 1386/2004)

(12) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for DNA Fingerprinting and Diagnostics, Hyderabad, for the year 2003-2004, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre for DNA Fingerprinting and Diagnostics, Hyderabad, for the year 2003-2004.

(Placed in Library, See No. LT 1387/2004)

(13) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Statement regarding Review by the Government of the working of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshahr, for the year 2003-2004.

(ii) Annual Report of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshahr, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1388/2004)

(b) (i) Statement regarding Review by the Government of the working of the Indian Vaccines Corporation Limited, Gurgaon, for the year 2003-2004.

(ii) Annual Report of the Indian Vaccines Corporation Limited, Gurgaon, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1389/2004)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): Sir, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Cancer Centre, Thiruvananthapuram, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Cancer Centre, Thiruvananthapuram, for the year 2003-2004.

(Placed in Library, See No. LT 1394/2004)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Chittaranjan National Cancer Institute, Kolkata, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chittaranjan National Cancer Institute, Kolkata, for the year 2002-2003.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 1395/2004)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Cancer Centre for Research and Treatment, Gwalior, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Cancer Centre for Research and Treatment, Gwalior, for the year 2003-2004.

(Placed in Library, See No. LT 1396/2004)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi Medical College (Regional Cancer Centre), Shimla, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi Medical College (Regional Cancer Centre), Shimla, for the year 2003-2004.

(Placed in Library, See No. LT 1397/2004)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Gujarat Cancer and Research Institute (Regional Cancer Centre), Ahmedabad, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gujarat Cancer and Research Institute (Regional Cancer Centre), Ahmedabad, for the year 2003-2004.

(Placed in Library, See No. LT 1398/2004)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Medical Council of India, New Delhi, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Medical Council of India, New Delhi, for the year 2002-2003.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 1399/2004)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ayurveda, Jaipur, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Ayurveda, Jaipur, for the year 2002-2003.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 1400/2004)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Unani Medicine, New Delhi, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Unani Medicine, New Delhi, for the year 2002-2003.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 1401/2004)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Speech and Hearing, Mysore, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Speech and Hearing, Mysore, for the year 2003-2004.

(Placed in Library, See No. LT 1402/2004)

(14) (i) A copy of the Annual Report (Hindi and English versions) of the Pasteur Institute of India, Coonoor, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pasteur Institute of India, Coonoor, for the year 2003-2004.

(Placed in Library, See No. LT 1403/2004)

(15) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 2003-2004.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 2003-2004, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Health and Family Welfare, New Delhi, for the year 2003-2004.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT 1404/2004)

(17) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956: -

(i) Review by the Government of the working of the Hindustan Latex Limited, Thiruvananthapuram, for the year 2003-2004.

(ii) Annual Report of the Hindustan Latex Limited, Thiruvananthapuram, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1405/2004)

(18) A copy of the statement (Hindi and English versions) correcting the reply given on 15.12.2004 to Unstarred Question No. 2501 by Shri Kailash Meghwal, M.P., regarding CGHS Pool of Quarters.

(Placed in Library, See No. LT 1406/2004)

THE MINISTER OF STATE IN THE MINISTRY OF COAL AND MINISTER OF STATE IN THE MINISTRY OF MINES (DR. DASARI NARAYAN RAO): Sir, I beg to lay on the Table :-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956: -

(a) (i) Review by the Government of the working of the Singareni Collieries Company Limited, Kothagudem Collieries, for the year 2003-2004.

(ii) Annual Report of the Singareni Collieries Company Limited, Kothagudem Collieries, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1407/2004)

(b) (i) Review by the Government of the working of the Coal India Limited (Volumes I and II), Kolkata, for the year 2003-2004.

(ii) Annual Report of the Coal India Limited (Volumes I and II), Kolkata, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1408/2004)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD): Sir, I beg to lay on the Table :-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development of Telematics (C-DOT), New Delhi, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Development of Telematics (C-DOT), New Delhi, for the year 2003-2004.

(Placed in Library, See No. LT 1409/2004)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Electronics and Computer Software Export Promotion Council, New Delhi, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Electronics and Computer Software Export Promotion Council, New Delhi, for the year 2003-2004.

(Placed in Library, See No. LT 1410/2004)

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT & HIGHWAYS (SHRI K.H. MUNIYAPPA): Sir, I beg to lay on the Table :-

(1) A copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956 :-

(i) G..S.R. 1045 (E) published in Gazette of India dated the 24th September, 2004 making certain amendments in the Notification No. S.O. 200 (E) dated the 17th February, 2004.

(ii) G..S.R. 1122 (E) published in Gazette of India dated the 14th October, 2004 authorising the Deputy Collector, Anjar, District Kachchh (Gujarat) as Special Land Acquisition Officer to acquire land for construction of Anjar bypass on National Highway No. 8A (Extension) in the State of Gujarat.

(iii) S.O. 751 (E) publication Gazette of India dated the 1st July, 2004 making certain amendments in the Notification No. S.O. 194(E), dated the 2nd March, 2001.

(iv) S.O. 1331 (E) and S.O. 1333 (E) publication Gazette of India dated the 7th December, 2004 regarding Acquisition of land for building (four-laning), maintenance, management and operation of different stretches of National Highway No. 46 (Krishnagiri-Ranipet Section) in the State of Tamil Nadu.

(v) S.O. 1204 (E) publication Gazette of India dated the 29th October, 2004 making certain amendments in the Notification No. S.R.O. 1181 dated the 4th April, 1957.

(vi) S.O. 1296 (E) publication Gazette of India dated the 24th November, 2004 making certain amendments in the Notification No. S.R.O. 1181 dated the 4th April, 1957.

(vii) S.O. 1297 (E) publication Gazette of India dated the 24th November, 2004 entrusting stretches mentioned therein to the Border Roads Organisation.

(Placed in Library, See No. LT 1411/2004)

(2) A copy of the Notification No. S.O. 1205 (E) (Hindi and English versions) published in Gazette of India dated the 29th October, 2004, entrusting stretches mentioned therein to the National Highways Authority of India issued under section 11 of the National Highways Authority of India Act, 1988.

(Placed in Library, See No. LT 1412/2004)

(3) A copy of the Highways Administration Rules, 2004 (Hindi and English versions) published in Notification No. G.S.R. 700 (E) in Gazette of India dated the 26th October, 2004 under sub-section (3) of section 50 of the Control of National Highways (Land and Traffic) Act, 2002.

(Placed in Library, See No. LT 1413/2004)

न मंत्री कार्यालय में राज्य मंत्री (श्री पृथ्वीराज चव्हाण) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

aced in Library, See No. LT 1414-1425/2004)

ग्रामीण विकास मंत्रालय में राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्रीमती सूर्यकान्ता पाटील) : अध्यक्ष महोदय, मैं दसवीं, तेरहवीं और चौदहवीं लोक सभा के विभिन्न सत्रों के दौरान मंत्रियों द्वारा दिए गए आश्वासनों, वचनों और परिवचनों पर सरकार द्वारा की-गई-कार्यवाही को दर्शाने वाले निम्नलिखित विवरणों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखती हूँ :-

(Placed in Library, See No. LT 1426-1440/2004)
